

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.527/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>rd</sup> October 2017, 10.30 A.M

Name of the Company	Vishnu Deo Narayan Infratech -Versus- R.O.C. ,Jharkhand		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. ROHIT KUMAR KESHARI  
(Pcs) } PETITIONER.

Rohit Keshari  
23/10/17.

ORDER

Ld. Pr. CS for the petitioner is present.

Admit. Issue notice on the Registrar of Companies, Jharkhand.  
Petitioner is directed to serve the copy of the petition on the Registrar of Companies, Jharkhand and Register of Companies, Jharkhand is directed to submit paragraphwise report within 30 days. Copy of the order may be served on the Registrar of Companies, Jharkhand and file affidavit of service within 7 days from today.

Lit on 07/12/2017 for hearing.

Sd

(Jinan K.R.)  
Member (J)

Sd

(Vijai Pratap Singh)  
Member (J)